

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 225/RC/2020**

Subject : Petition under Regulation 7 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2010 for approval of introduction of the Real Time Market (RTM) Contracts at Indian Energy Exchange Limited.

Petitioner : Indian Energy Exchange Limited (IEX)

Date of Hearing : 12.3.2020

Coram : Shri P. K. Pujari, Chairperson  
Shri I.S. Jha, Member

Parties present : Shri Jogendra Behra, IEX  
Shri Gaurav Maheshwari, IEX  
Shri Saurabh Srivastava, IEX  
Shri Sakya Singha Chaudhari, Advocate, PXIL  
Ms. Nithya Balaji, Advocate, PXIL

**Record of Proceedings**

The representative of the Petitioner submitted that the present Petition has been filed for approval of introduction of proposed Real Time Market (RTM) contract on IEX platform and amendment in the Business Rules of IEX. He further submitted that contract specifications proposed for RTM are in line with RTM framework already approved by the Commission.

2. After hearing the representative of the Petitioner, the Commission admitted the Petition. The Commission directed the Petitioner to upload the Petition in its website for seven days for inviting comments from all stakeholders and general public on the proposed RTM contract. The Commission directed the Petitioner to file the comments and replies of the stakeholders, on affidavit, on or before, 23.3.2020.

3. The Commission directed to list the Petition for hearing on 26.3.2020.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Legal)**

